en. 114/82

29.7.93 Han R.K. Varma V.C.

(5)

Advocates are on strike

Adj-6 268:93 for hadring.

Bes Pulj

26-8-93

Hon R.K. Varing - VC

not to work today on account of death of Sh. T.S. Radhare Alocate adjourned to 27-8-93 for hearing

Por Suria.

· 27.8.93

Hon'ble Mr. Justice, R.K. Varma, V.C.

None for the applicant. Shri K.C.Sinha
learned counsel for the respondents. Learned
counsel for the respondents states that the
applicant has challenged his krankfer order
of transfer in this petition on being declared
surples. The applicant was struck off the list.
On the next date order of transfer and the
representation of the applicant has been rejected.
It appears that the applicant did not appear
on the several dates in the past. It appears that
applicant is not interested in this case.

This petition is therefore dismissed for want of non-prosecution.

R.K. Varma